

HIGH COURT OF ANDHRA PRADESH: AMARAVATI

NOTIFICATION

ROC.No.991/2026-CPS

Dt.11.08.2026

SUB: High Court of AP – Video Conferencing Application – VConsol - Implementation on trial basis in Court Hall Nos. 23 and 24 – Registration of Learned Advocates and other Stakeholders - Reg.

REF: Meeting Minutes, dated:16.06.2026.

It is hereby informed that the High Court took a decision to implement Virtual/Hybrid Hearings through VConsol Video Conferencing Application on a trial basis in Court Hall No.23 of Hon'ble Dr Justice Venkata Jyothirmai Pratapa and in Court Hall No.24 of Hon'ble Sri Justice Harinath.N with effect from 17.08.2026.

The Advocates, Parties-in-Person, Media and Public, who intend to participate in Virtual/Hybrid Hearings in Court Hall Nos.23 and 24 are required to register through the following links on or before 17.08.2026:

1. **Through Laptop/Personal Computer:**
<https://aphc.vconsol.com/auth/login>
2. **Through Android Mobile Phone:**
https://play.google.com/store/apps/details?id=com.vc.hc.ap&hl=en_IN
3. **Through Apple Mobile Phone (iPhone):**
<https://apps.apple.com/in/app/vconsol-aphc/id6523428059>

Therefore, the learned Advocates and other stakeholders are requested to make use of the above facility and attend the Virtual/Hybrid Hearings in Court Hall Nos. 23 and 24 through the VConsol Application during the trial period.

REGISTRAR (IT-cum-CPC)

To

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place the Notification before the Hon'ble the Chief Justice for Her Ladyship's kind perusal).

2. All the P.Ss. to the Hon'ble Judges (with a request to place the Notification before the Hon'ble Judges for their Lordships' and Ladyships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to instruct the concerned to upload the Notification on the High Court's website).
5. All the Unit Heads in the State of Andhra Pradesh.
6. Advocate General, Andhra Pradesh.
7. Public Prosecutors, High Court of Andhra Pradesh.
8. Chairman, Bar Council, Andhra Pradesh.
9. President, A.P.High Court Bar Association.
10. All the Officers, High Court of Andhra Pradesh.
11. All the Section Heads, High Court of Andhra Pradesh.
12. **SPARE.**